

IN THE INCOME TAX APPELLATE TRIBUNAL "G" BENCH, MUMBAI
BEFORE SHRI PRASHANT MAHARISHI, AM AND SHRI SANDEEP SINGH KARHAIL, JM

ITA No. 1744/Mum/2018
(Assessment Year 2014-15)

Shri Siddharth Deepak Thakur 01, Thakur Niwas, Chattrapati Shivaji Marg, Virar (West), Mumbai-401303	Vs.	The Asst. Commissioner of Income Tax, Circle-4, Thane, Room No.2, A Wing, Ashar IT Park, Road No. 16Z, Wagle Indl. Estate, Ambika Nagar, Thane-400 604
(Appellant)		(Respondent)
PAN No. ADWPT0259P		

Assessee by	:	None
Department by	:	Shri Hoshang B. Irani, DR

Date of hearing:	10.03.2022
Date of pronouncement :	21.3.2022

ORDER

PER PRASHANT MAHARISHI, AM:

01. This appeal is filed by assessee against the order of learned Commissioner of income-tax (Appeals)-3, Thane, dated 13th December, 2017 for Assessment Year 2014-15.
02. At the time of hearing of appeal, the learned Assessing Officer brought to the notice that on 10th March, 2022, the assessee has submitted a letter where he has opted for Vivad se Vishwas scheme, 2020 and also been issued form



No.3 and therefore the appeal filed by the assessee may be treated as withdrawn.

03. The learned Departmental Representative raised no objection.

04. On careful perusal of the letter dated 31st March, 2021 submitted by the Authorised Representative of the assessee that the dispute involved in this appeal has been settled under direct tax Vivad Se Vishwas Act, 2020. Therefore, the appeal of the assessee may be treated as withdrawn and dismissed. In view of the above request of the assessee, the appeal of the assessee is dismissed.

05. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 21.03.2022.

Sd/-
(SANDEEP SINGH KARHAIL)
(JUDICIAL MEMBER)

Sd/-
(PRASHANT MAHARISHI)
(ACCOUNTANT MEMBER)

Mumbai, Dated: 21.03.2022

Sudip Sarkar, Sr.PS

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A)
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

BY ORDER,



True Copy//

Sr. Private Secretary/ Asst. Registrar
Income Tax Appellate Tribunal, Mumbai